

Telecom Disputes Settlement and Appellate Tribunal
(Government of India)

Room No.482, 4th Floor,
Hotel Samrat, Kautilya Marg,
Chanakyapuri, New Delhi-110 0021

No.1/Judl. /Misc./TDSAT/2012

Dated: 02.07.2021

CIRCULAR

In view of the predicted third wave of Covid 19 utmost precaution needs to be taken to prevent any possible spread. Accordingly, in continuation of the notice of even no. dated 16.04.2021 and subsequent notices on the same subject, the Hon'ble Tribunal as well as the Court of Registrar shall continue to work in virtual mode (online hearing through Cisco WebEx) from 05.07.2021 till 23.07.2021, taking up urgent matters as per the existing arrangement. Additionally, the cases listed earlier in this year and requiring listing as per orders passed shall be listed as per following schedule:

<u>Date of listing of matters as per orders passed by Hon'ble Tribunal</u>	<u>Fresh date for taking up the matters</u>
19/04/2021	26/07/2021
20/04/2021	27/07/2021
22/04/2021	28/07/2021
23/04/2021	29/07/2021
26/04/2021	30/07/2021
27/04/2021	02/08/2021
28/04/2021	03/08/2021
29/04/2021	04/08/2021
30/04/2021	05/08/2021
03/05/2021	06/08/2021
04/05/2021	09/08/2021
05/05/2021	10/08/2021
06/05/2021	11/08/2021
07/05/2021	12/08/2021
10/05/2021	13/08/2021
11/05/2021	16/08/2021
12/05/2021	17/08/2021
13/05/2021	18/08/2021
17/05/2021	20/08/2021

18/05/2021	23/08/2021
19/05/2021	24/08/2021
20/05/2021	25/08/2021
21/05/2021	26/08/2021
24/05/2021	27/08/2021
25/05/2021	31/08/2021
27/05/2021	01/09/2021
28/05/2021	02/09/2021
31/05/2021	03/09/2021
01/06/2021	06/09/2021
02/06/2021	07/09/2021
03/06/2021	08/09/2021
04/06/2021	09/09/2021
05/07/2021	10/09/2021
06/07/2021	13/09/2021
07/07/2021	14/09/2021
08/07/2021	15/09/2021
09/07/2021	16/09/2021
12/07/2021	17/09/2021
13/07/2021	20/09/2021
14/07/2021	21/09/2021
15/07/2021	22/09/2021
16/07/2021	23/09/2021
19/07/2021	24/09/2021
20/07/2021	27/09/2021
22/07/2021	28/09/2021
23/07/2021	29/09/2021


Desk Officer

Copy to: -

1. All concerned
2. TDSAT's Website